

शुरूआत से फरवरी, 1983 तक उत्तर प्रदेश में 15.58 लाख परिवारों को आवास-स्थल तथा 51,173 को निर्माण सहायता दी गई है।

**Collapse of Houses Constructed by
DDA**

5507. SHRI RAM LAL RAHI : Will the Minister of WORKS AND HOUSING be pleased to state the loss sustained by Government as a result of the recent collapse of D.D.A. built houses in four DDA colonies in Delhi ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : The DDA has reported that no less in terms of money is assessed as the works are being redone at the risk and cost of the defaulting contractors.

**Proposal to Pay Overtime Allowance
to Supervisory Staff in
F.C.I.**

5508. SHRI BHEEKHABHAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that in Food Corporation of India the subordinate staff is deployed on overtime without presence of supervisory officers (Assistant Managers) which has resulted in misuse of overtime allowance and increase in expenses;

(b) if so, the reasons for not deploying Assistant Managers also for overtime purposes to supervise the subordinate staff put on overtime;

(c) the average monthly expenses on overtime allowance prior to 30.11.1982 and after 1.12.1982; and

(d) the steps being taken to allow overtime allowance to supervisory staff also besides ending the distinction

between office and field staff in the matter relating to payment of overtime allowance as per Shops and Establishment Act ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SARI BHAGWAT JHA AZAD) : (a) and (b) Assistant Managers also attend office to supervise the work done on overtime, whenever it is felt necessary.

(c) The information is not readily available.

(d) The question of ending the distinction between office and field staff in the matter relating the payment of OTA as per Shops and Establishments Acts is under examination by the management of the Corporation. As regards payment of overtime allowance to the supervisory staff/Assistant Managers, no proposal is under consideration.

**Representation of SC and ST in
Allotment of M.I.G. Flat Built by
DDA**

5509. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) number of M.I.G. flats built and allotted by the D.D.A. for the last 10 years and the percentage of Scheduled Castes and Scheduled Tribes therein;

(b) whether adequate representation has not been given by the D.D.A. towards the S/C and S/T for allotment in the M.I.G. Flats registered by the Scheduled Castes and Scheduled Tribes candidates; and

(c) Government's policy in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The DDA has